

**THE HIGH COURT OF MEGHALAYA**  
**AT SHILLONG**  
**NOTIFICATION**

Dated Shillong, the 30<sup>th</sup> March, 2021.

**NO.HCM.II/85/2016/Estt/234** : In supersession of previous Notification No. HCM.II/85/2016/Estt./134 dated 25<sup>th</sup> June, 2019, Hon'ble the Chief Justice is pleased to re-constitute a Sub-Committee and Shri. Kerbor J Lyngdoh, MJS, Joint Registrar-cum-OSD to assist Hon'ble Mr. Justice H. S. Thangkhiew for Recruitment to the post of Law Clerk-cum-Legal Research Assistant.


By Order,

  
**REGISTRAR GENERAL**

**Memo. NO.HCM.II/85/2016/Estt/234-A** Dated Shillong, the 30<sup>th</sup> March, 2021.

**Copy to:**

1. The Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong for his Lordship's kind information.
2. The Private Secretary to Hon'ble Mr. Justice R. V. More, Judge, High Court of Meghalaya, Shillong for his Lordship's kind information.
3. The Private Secretary to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for his Lordship's kind information.
4. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for his Lordship's kind information.
5. The PA to Registrar General, High Court of Meghalaya, Shillong.
6. The Registrar (Admn.), High Court of Meghalaya, Shillong for information.
7. Shri. Kerbor J. Lyngdoh, MJS, Joint Registrar-cum-OSD, High Court of Meghalaya, Shillong for information and necessary action.
- ✓ 8. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
9. Notification File.
10. Office file.

  
**REGISTRAR GENERAL**

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30/3/21